## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:5162 ANSWERED ON:05.09.2011 BIOLOGICAL DIVERSITY ACT, 2002 Antony Shri Anto

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government has received any complaints regarding the violation of the Biological Diversity Act, 2002 in the country;

(b) if so, the details thereof during the last three years and the current year, State-wise;

(c) whether the Government has also received complaints regarding the cases of bio-piracy in the country;

(d) if so, the details thereof during the last three years and the current year, State-wise; and

(e) the steps taken by the Government in this regard?

## Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d). National Biodiversity Authority (NBA) has received a few complaints on the alleged violation of provisions of Biological Diversity Act, 2002 including relating to biopiracy, as per details given below:

(i) A complaint from M/s. Environment Support Group, an NGO on the alleged violation by M/s. Mahyco / M/s. Monsanto and their collaborators (namely, University of Agricultural Sciences, Dharwad, Karnataka; Tamil Nadu Agricultural University, Coimbatore; and Indian Institute of Vegetable Research, Varanasi) for accessing and using the local brinjal varieties for development of Bt Brinjal.

(ii) A complaint from an organization called 'People for Animals' that a biotech company, M/s. Imgenex India (a rabbit and rat farm) located in Bhubaneswar, Orissa is drawing blood from the bodies of rabbit and rat, and antigen and antibodies are sent to foreign countries for preparation of medicine.

(iii) A news item on sale of Ongole breed bull named 'Siva' from Khammam district of Andhra Pradesh to Brazil.

(iv) Reported export of embryos of Gir breed cattle to Brazil by a lab in Bhavnagar, Gujarat.

(e). NBA has decided to proceed as per law against the alleged violators on the basis of reports of the respective State Biodiversity Boards for accessing and using the local brinjal varieties without prior approval of the competent authority; export of embryos of Gir breed of cattle; and Ongole breed bull and its semen to Brazil respectively.